



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON 31-08-2022 (WEDNESDAY):

1. THE DIVISION BENCH-I COMPRISING OF HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE SOUMITRA SAIKIA WILL NOT SIT AND THE MATTERS LISTED BEFORE THE SAID BENCH ARE DEFERRED AND WILL BE NOTIFIED LATER ON. URGENT MATTERS IF ANY, RELATING TO THE AFORE SAID BENCH, MENTION MAY BE MADE BEFORE THE HON'BLE DIVISION BENCH-II.
2. THE SINGLE BENCH OF HON'BLE THE CHIEF JUSTICE WILL SIT AT 10:30 A.M. INSTEAD OF 3:45 P.M.
3. THE SINGLE BENCH OF HON'BLE MR. JUSTICE SOUMITRA SAIKIA WILL NOT SIT AND THE MATTERS LISTED BEFORE THE SAID BENCH WILL BE TAKEN UP BY THE SINGLE BENCH OF HON'BLE THE CHIEF JUSTICE.

BY ORDER

Dated, Guwahati, the 30TH Day of August, 2022.